GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA

UNSTARRED QUESTION NO:5495
ANSWERED ON:29.04.2013
. MANPOWER IN LEATHER INDUSTRY
Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to set up new training centres to meet the requirement of manpower in the leather industry;

(b) if so, the details thereof in the 12th Five Year Plan and the funds allocated/spent for this purpose, State-wise; and

(c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. D. PURANDESWARI)

(a): Yes, Madam.

(b): Department of Industrial Policy and Promotion, Ministry of Commerce & Industry under the Central Scheme "Indian Leather Development Programme (ILDP)" proposes to train about 2 lakh persons with tentative outlay of Rs.339 crore through various training centres to be established all over India on temporary basis as per the requirement under the sub-scheme "Human Resource Development (HRD)" of ILDP during 12th Plan period.

During the year 2012-13 of 12th Five Year Plan, 27051 persons have been trained under the sub-scheme HRD with GOI assistance of Rs.24.92 crore.

Department of Commerce, Ministry of Commerce & Industry is providing financial assistance to Footwear Design and Development Institute (FDDI) to set up/upgrade the following new campuses:-

```
         (Rs. in crore)
Sl.No. Scheme     Estimated  12th Plan  Funds released
     Cost  Outlay  to FDDI
1. Establishment of a branch  97.00  37.00  37.00
 of FDDI at Jodhpur (Rajasthan)
2. Establishment of a branch of  109.50  109.50  29.90
 FDDI at Guna (Madhya Pradesh)
3. Conversion of Training Centre,  80.00  80.00  0.00
Chhindwara (Madhya Pradesh) into full-
fledged campus
Total     286.50  286.50  66.90
```

Besides the above, it is also proposed to set up two new campuses of FDDI at Patna (Bihar) and Hyderabad (Andhra Pradesh)at an estimated cost of Rs.231.90 crore during 12th Five Year Plan with financial assistance from Department of Commerce.

(c): In view of the above, the question does not arise.